NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/259/ (IB)/2017

NAME OF THE PETITIONER(S)

: OUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: AMARAVATHI SRI VENKATESH PAPER MILLS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Cr. Sathyanarayane for Respondent Whom my,

(A. 10 molsamy x 18 sportates)

8. V. Supraja
for Rahul Balaji

for Petitioner S. V. Supraja

2. S.V. Supraja

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that part payment has been made in relation to the outstanding debt as claimed by the Petitioner and prayed for time for making payment of the remaining amount. At request, time is enlarged. Put up on 02.11.2017 at 10.30 A.M.

-sd-

MEMBER (TECHNICAL) ghk

- Sc/

MEMBER (JUDICIAL)